

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242(ND)/2018

IN THE MATTER OF:

Mr. Pradeep Thapar & ors.

vs

M/s B.K.Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 23.01.2019

For the Petitioner/Applicant

: Mr. Rakesh Kumar, Ms. Chetna, Mr. Sahil, Advocate

For the Corporate Debtor

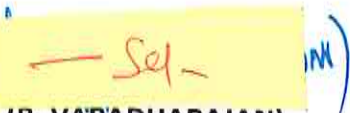
: Mr. Diwakar Singh, for R1 to R6

ORDER

It is represented by learned counsel for the parties that the settlement talks are going on between the parties and some time may be granted for reporting the settlement.

In view of the said representation post this matter on 26.03.2019 for reporting settlement.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar